NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/159/2016

NAME OF THE PETITIONER(S) : R. Srinivasan & Another

NAME OF THE RESPONDENT(S)

: M/s Thangam Metal Cans Pvt Ltd & 11 Others

UNDER SECTION

: 397/398

NAME (IN CAPITAL) S.No.

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

L. Minute Knimum - R, R2 Rx Rq R10, R1, R12 Lhn

ORDER

Counsel for petitioner called but absent. No representation. Shri L Murali Krishnan, R10, R11 & R12 present. Counsel for R1, R2, R5 & R9, Shri Shankaranarayanan, called but absent. Time extended at request of counsel for R9, R11 & R12 for filing counter and also for filing counter by R2, R5 & R9. Put up on 07.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)